

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 3480**

TO BE ANSWERED ON THE 10TH AUGUST, 2021/ SRAVANA 19, 1943 (SAKA)

IMPACT OF CYCLONES

3480. KUNWAR DANISH ALI:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether number of cyclones and severe cyclones have hit the country during the last five years and the current year;

(b) if so, the details of losses suffered and the number of persons killed and injured;

(c) whether the Government has assessed the impact of the cyclones in the country, if so, the details thereof;

(d) whether the Union Government has announced any relief package/provided any assistance to the affected States, if so, the details thereof, State-wise; and

(e) the steps taken/being taken by the Government for coordination among all concerned departments to minimize the losses due to cyclones and other natural calamities in the future?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI NITYANAND RAI)**

(a): Yes, Sir.

(b) to (d): The primary responsibility of disaster management rests with the State Government. The State Government concerned undertakes assessment of damages and provide financial relief in the wake of 12

notified natural disasters including cyclone, from State Disaster Response Fund (SDRF) already placed at their disposal. In case of disasters of 'severe nature', additional financial assistance is extended to the State from National Disaster Response Fund (NDRF) as per established procedure, which *inter alia* includes assessment of damages by an Inter Ministerial Central Team (IMCT). As per information provided by the States/Union Territories (UTs), a total of 720 person have lost their lives and 29.70 lakh houses/huts and 58.84 lakh hectare of crop area have been damaged during the period 2016-17 to 2021-22 (as on 03.08.2021), due to cyclones.

Further, details of the additional financial assistance provided from NDRF to the State Governments in respect of damages due to cyclones as per prescribed items and norms are at Annexure-I.

(e): The National Crisis Management Committee (NCMC), headed by Cabinet Secretary, monitors and coordinates the situation with the affected States and Central Ministries/ Agencies concerned during major disasters. Indian Metrological Department (IMD) issues regular and accurate forecasts & warning bulletins to all the affected/ likely to be affected States/ UTs.

There are well established institutional mechanisms at the National, State & District levels in the country for appropriate preparedness and taking prompt response measures for effective management of natural disasters. Central Government has established a robust early warning system and has significantly improved the accuracy of weather forecasts. Mock exercises and community awareness programmes are being regularly conducted to create awareness among people.

The measures taken by the Central and State Governments have significantly improved the disaster management practices, preparedness, prevention and response mechanisms resulting in significant reduction in casualties during natural calamities, including cyclones, in the country. Further, strengthening of the disaster management is a continuing and evolving process of governance.

ANEEXURE-I
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Details of the additional financial assistance provided from NDRF to the State Governments in respect of damages due to cyclones during the Financial Year 2016-17 to 2021-22 are as under:

(Rs. in Crore)

Sl. No.	State	Calamity	Amount released from NDRF
2016-17			
1.	Tamil Nadu	Vardah	218.76
2017-18			
2.	Tamil Nadu	Ockhi	133.05
3.	Kerala	Ockhi	133.00
2018-19			
4.	Andhra Pradesh	Titli	539.52
5.	Andhra Pradesh	Phethai	82.65
6.	Odisha	Titli	341.72
7.	Tamil Nadu	Gaja	900.31
2019-20			
8.	Maharashtra	Kyaar	1758.18
9.	Odisha	Fani	3114.46
10.	Odisha	Bulbul	179.64
11.	West Bengal	Bulbul	958.33
2020-21			
12.	Andhra Pradesh	Nivar	423.58
13.	Tamil Nadu	Nivar	63.14
14.	Puducherry	Nivar	9.91
15.	Tamil Nadu	Burevi	223.77
16.	Maharashtra	Nisarga	268.59
17.	Odisha	Amphan	500.00
18.	West Bengal	Amphan	2250.28
2021-22			
19.	Gujarat	Taukte	1000.00*
20.	West Bengal	Yaas	300.00*
21.	Odisha	Yaas	500.00*
22.	Jharkhand	Yaas	200.00*

* Released in advance to States 'on account basis' pending assessment of damages by IMCT and approval of High Level Committee.
